

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
OA No. 1294/2024
Mohan Sharma Vs. State of Himachal Pradesh & Ors.**

MEMO OF PARTIES

Mohan Sharma

Village- Palli, Tehsil- Nalagarh
Himachal Pradesh- 174101
sharma999950@gmail.com

....(PETITIONER)

VERSUS

- 1. State of Himachal Pradesh**
Through its Chief Secretary
Government of Himachal Pradesh,
H.P. Secretariat, Shimla-171002;
Email: cs-hp@nic.in(RESPONDENT NO 1)
- 2. M/s. Saini Grit Udyog,**
Prop. Sh. Kulwant Singh, S/o Sh. Rakha Singh,
Village Nawan Gram, P.O. Panjehra,
Tehsil Nalagarh, District Solan, H.P.(RESPONDENT NO 2)
- 3. M/s. Changar Stone Crusher,**
Prop. Sh. Ram Swaroop,
Village Andorala Uparala, P.O. Panjehra,
Tehsil Nalagarh, District Solan, H.P.(RESPONDENT NO 3)
- 4. M/s. Rohani Stone Crusher,**
Prop. Smt. Roshani Devi, W/o Late Sh. Hakam Ram,
Village & P.O. Khera,
Tehsil Nalagarh, District Solan, H.P.(RESPONDENT NO 4)
- 5. M/s. Thakar Rohani Stone Crusher,**
Prop. Sh. Anchit Thakur,
Village Nayagram, P.O. Jhajra,
Tehsil Nalagarh, District Solan, H.P.(RESPONDENT NO 5)
- 6. M/s. Jai Mata Stone Crusher,**
Prop. Sh. Mohan Singh,
Village Naya Gram P.O. Jhajra,
Tehsil Nalagarh, District Solan, H.P.(RESPONDENT NO 6)
- 7. M/s. Nalagarh Stone Cruher,**
Prop. Sh. Bidhi Chand,
Village Naya Gram, P.O. Jhajra,
Tehsil Nalagarh, District Solan, H.P.(RESPONDENT NO 7)
- 8. M/s. R.P. Enterprises,**
Prop. Sh. Bidhi Chand,
Village Naya Gram, P.O. Jhajra,
Tehsil Nalagarh, District Solan, H.P.(RESPONDENT NO 8)
- 9. M/s. Shivalik Stone Crusher,**
Prop. Sh. Guljar Mohammed, S/o. Sh. Hukamdeen,
Village Baglehar, P.O. Panjehra,
Tehsil Nalagarh, Distt. Solan, H.P.(RESPONDENT NO 9)
- 10. M/s. Lakhvinder Stone Crusher,**
Shri Himanshu Sharma,
Village Dolowal, P.O. Bhogpur,
Tehsil Nalagarh, District Solan, H.P.(RESPONDENT NO 10)